OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT SAKET COURTS COMPLEX, NEW DELHI

CORRIGENDUM

The earlier order No. 4302-19/Admn.II/SED/Saket/2024 dt. 17.05.2024 is partially modified regarding the following noted point:

2. Sh. Raj Kumar, JJA EC: 84160198, posted in Accounts Branch, SED shall be the Ist link of Store. The earlier Order No. 15709-742/Admn. II/SED/2023 dated 18.12.2023 regarding Sh. Samir, JJA, EC: 23239112 as Ist link of Dealing Assistant (Store & Vigilance & Litigation Branch) stands partially modified to the extent that he shall be the 1st Link of Vigilance and Litigation Branch, SED and Sh. Kapil Rawat, JA posted in Admn. III & General Branch, SED shall be the IInd link of Dealing Assistant (Store & Vigilance & Litigation). The Dealing Asstt. (Store, Vigilance & Litigation Branch, SED) shall be the link of Dealing Asstt. of General Branch, SED. The Dealing Asstt. of Admin. II & III, SED shall be the Link of each other (vice versa).

3. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official will be liable for suitable disciplinary action as per rules.



1. PS to the Ld. Pr. District & Sessions Judge (SED), Saket Courts Complex, New Delhi.

2. The Concerned Courts, South East District, Saket, New Delhi.

3. The Ld. OIC, Copying Agency, South East, Saket, New Delhi.

4. The Sr. Administrative Officer (Judl.), Admn. II, Tis Hazari Courts, Delhi.

5. The Accounts Officer, Accounts Branch, South East, Saket, New Delhi.

6. The Concerned Officials, South East, Saket Court, New Delhi.

7. The PRO, Saket Courts, New Delhi.

8. The Website Committee, Tis Hazari, Delhi.

9. The R&I Branch, South-East District, Saket Courts, New Delhi for uploading on LAYERS.

10. ACR Cell, THC, Delhi

11. Concerned Official, LAYERS Seat, Administration Branch, Tis Hazari Courts, Delhi

12. Guard File.

Principal District & Sessions Judge South-East District, Saket Courts Complex New Delhi